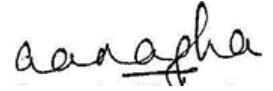


FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
HINDUSTAN ECO-TECH PRIVATE LIMITED OPERATING IN MANUFACTURE OF GRAIN MILL/
FLOUR MILL PRODUCTS AT MOHOL, SOLAPUR**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS								
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s HINDUSTAN ECO-TECH PRIVATE LIMITED. PAN- AADCH0141D CIN - U15400PN2012PTC142142						
2.	Address of the registered office	75 Shivaji Housing Society, S.B. Road, Pune, MH 411016 IN						
3.	URL of website	N.A.						
4.	Details of place where majority of fixed assets are located	Plot No. F-15, Chincholi MIDC, Off. Pune Solapur Road, Village Chincholi, Taluka Mohol, Dist Solapur – 413255						
5.	Installed capacity of main products/ services	Installed production capacity: <table border="1"><thead><tr><th>Manufacturing Capacity</th><th>Particulars</th></tr></thead><tbody><tr><td>150 TPD</td><td>Wheat flour mill capacity</td></tr><tr><td>50 TPD.</td><td>Whole wheat flour capacity</td></tr></tbody></table>	Manufacturing Capacity	Particulars	150 TPD	Wheat flour mill capacity	50 TPD.	Whole wheat flour capacity
Manufacturing Capacity	Particulars							
150 TPD	Wheat flour mill capacity							
50 TPD.	Whole wheat flour capacity							
6.	Quantity and value of main products/ services sold in last financial year	Nil (The CD has ceased its business operations in 2020-21)						
7.	Number of employees/ workmen	Nil (The CD has ceased its business operations in 2020-21)						
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	Audited financial statements for FY ended 31 March 2022 available with RP. Other details of list of creditors as on 25 July 2023 from whom claims received available with RP.						

9.	Eligibility for resolution applicants under section 25 (2) (h) of the Code is available at	https://www.ibbi.gov.in/ and to be given by the RP
10	Last date for receipt of expression of interest	26 September 2023
11.	Date of issue of provisional list of prospective resolution applicants	06 October 2023
12.	Last date for submission of objections to provisional list	11 October 2023
13.	Process email ID to submit EOI	hindustan.cirp@gmail.com



Anagha Anasingaraju

IP Reg. No. IBBI/IPA-002/IP-N00247/2017-18/10732

AFA validity till 23 November 2023

1-2, Aishwarya Sankul, S. No. 17, G A Kulkarni Path,

Kothrud, Pune- 411038

For M/s Hindustan Eco-Tech Private Limited.,

Date- 09 September 2023

Place- Pune